

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2848

ANSWERED ON:07.12.2009

SEIZURE OF FAKE DRUGS FROM CHINA UNDER `MADE IN INDIA` LABEL

Owaisi Shri Asaduddin;Pradhan Shri Amarnath

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Nigeria's Drug Regulatory Authority, National Agency for Food and Drug Administration and Control(NAFDAC) reported about detention of large consignment of fake anti-malarial generic drugs labeled 'made in India' but actually produced from China;
- (b) if so, the details thereof;
- (c) whether China has admitted about involvement of its pharmaceutical companies;
- (d) if so, the details thereof and action taken and reported to India by the Chinese Government;
- (e) whether the Government proposes to set up drug testing centres at different ports; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Government of India's attention has been drawn to the press release issued by NAFDAC, Nigerian Government Drug Regulatory Authority about detention and seizure of a large consignment of fake anti-malarial generic pharmaceuticals labelled "Made in India" but produced in China. Taking serious note of the contents of NAFDAC's Press Release, a strong protest was lodged with concerned Chinese authorities with a request to take stringent action against such unscrupulous elements.

(c) & (d): Consequent to India's strong protest, the Chinese Government conducted an investigation and found a nexus between Chinese drug manufacturers and importers in Nigeria. The principal suspects have been caught and their factories sealed. The Chinese Government is taking action against the accused as per their law.

(e) & (f): A proposal to set up pharmaceutical zones at the different ports in the country is under consideration of the Ministry of Health & Family Welfare.